

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 1407 of 2019**

**In the matter of:**

**Srei Infrastructure Finance Ltd.**

**....Appellant**

**Vs.**

**Ashish Chhawchharia**

**....Respondent**

**Present**

**For Appellant:**

**Mr. Ranjit Kumar, Sr. Advocate alongwith Mr. Abhijeet Sinha, Mr. Rishub Kapoor, Mr. Avi Srivastava, Mr. Rishav Banerjee & Mr. K. Datta.**

**For Respondent:**

**Mr. Ramji Srinivasan, Mr. Deep Roy, Mr. Rony John & Ms. Nupur Malde (RP), Advocates for R-1.**

**Mr. Arun Kathpalia & Mr. Tushar Mehta (SGI), Sr. Advocates alongwith Ms. Misha, Ms. Prabh Simran Kaur & Ms. Jasveen Kaur, For R-2.**

**Mr. Neeraj Kishan Kaul, Sr. Advocate alongwith Mr. Sudhir Sharma, Bhargavi Kannan, Mr. Deepak Joshi, Mrida, Mr. Naman Singh Bagga, Mr. Ashim Sood, Mr. Senu Nizar & Ms. Ruby Singh Ahuja, Advocates for R-3.**

**With**

**Company Appeal (AT) No. 591 of 2020**

**In the matter of:**

**Srei Infrastructure Finance Ltd.**

**....Appellants**

**Vs.**

**Ashish Chhawchharia & Anr.**

**....Respondents**

**Present**

**For Appellant:**

**Mr. Ranjit Kumar, Sr. Advocate alongwith Mr. Rishav Banerjee, Ms. Vaibhavi Pandey, Mr. Krishnendu Datta, Advocates.**

**For Respondents:**

**Mr. Ramji Srinivasan, Mr. Deep Roy, Mr. Rony John & Ms. Nupur Malde, Advocates for R-1.**

**Mr. Arun Kathpalia & Mr. Tushar Mehta (SGI), Sr. Advocates alongwith Ms. Misha, Ms. Prabh Simran Kaur & Ms. Jasveen Kaur, For R-2.**

**Mr. Neeraj Kishan Kaul, Sr. Advocate alongwith Mr. Abhishek Swaroop, Mr. Sudhir Sharma, Mr. Bhargavi Kannan, Ms. Ruby Singh, Mr. Deepak Joshi, Mr. Utkarsh Maria, Mr. Naman Singh Bagga, Mr. Vishal Gehrana, Mr. Senu Nizar & Ms. Mrida, Mr. Ashim Sood, For R-3.**

**With**

**Company Appeal (AT) No. 593 of 2020**

**In the matter of:**

**SREI Multiple Asset Investment Trust**

**....Appellant**

**Vs.**

**IDBI Bank Ltd. & Ors.**

**....Respondents**

**Present**

**For Appellant: Mr. Ranjit Kumar Sr. Advocate alongwith Mr. Shambo Nandy & Mr. K. Datta, Advocates.**

**For Respondents: Mr. Ramji Srinivasan, Mr. Deep Roy, Mr. Rony John & Ms. Nupur Malde, Advocates for R-1.**

**Mr. Arun Kathpalia & Mr. Tushar Mehta (SGI), Sr. Advocates alongwith Ms. Misha, Ms. Prabh Simran Kaur & Ms. Jasveen Kaur, For R-2.**

**Mr. Neeraj Kishan Kaul, Sr. Advocate alongwith Mr. Abhishek Swaroop, Mr. Sudhir Sharma, Mr. Bhargavi Kannan, Mr. Ashim Sood, Mr. Naman Singh Bagga, Mr. Utkarsh Maria, Mr. Vishal Gehrana, Ms. Mrida, Mr. Deepak Joshi & Mr. Senu Nizar, Advocates for R-3.**

**ORDER**  
**(Virtual Mode)**

**05.11.2020:** Heard Learned Counsel for the Appellant in 'Part' in Company Appeal (AT) No. 593 of 2020. Due to paucity of time the Appeals are

adjourned. Let the Appeals be fixed as '**Part Heard**' on two consecutive dates  
i.e. on **18<sup>th</sup> November, 2020** & **19<sup>th</sup> November, 2020**.

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Balvinder Singh]**  
**Member (Technical)**

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